

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.14 - IA/725(AHM)2022  
In  
**CP(IB) 309 of 2018**

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

Vaman Textiles Pvt Ltd

.....Applicant

**Order delivered on: 14/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Jaimin R Dave, Ld. Adv.  
For the Respondent :

**ORDER**

Other related matter is already posted for consideration on 02.05.2023, hence, this matter to come up for hearing on 02.05.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**